

7

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/98/2016
NAME OF THE PETITIONER(S) : D.V. RAO
NAME OF THE RESPONDENT(S) : Kandhari Fruitpack Pvt. Ltd. & 2 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

REPRESENTATION BY WHOM

1.	P. R. Vandana By Anandh kumar	Counsel for Petitioner	JM
----	----------------------------------	------------------------	----

ORDER

Counsel for petitioner present and stated that the R1 company is wound up and they are intending to file a petition before the High Court of Madras. She prayed for time to make submissions in this regard. Time is enlarged at request. Put up on 06.02.2018.

-sd-

(S VIJAYARAGHAVAN)
Member (Technical)

-sd-

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

bc